

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, CAMP AT AURANGABAD.

ORIGINAL APPLICATION NO.167/1998.

Wednesday, this the 5th day of December, 2001

Hon'ble Shri S.R.Adige, Vice-Chairman (A),
Hon'ble Shri S.L.Jain, Member (J).

R.C.Mahajan,
Nipane,
At P.O. Nipane Taluqa Erandol,
District: Jalgaon,
PIN : 425 110. ...Applicant.
(By Advocate Shri S.P.Kulkarni)

v.

1. Union of India through
Superintendent of Post Offices,
At P.O. Jalgaon - 425 001.
2. The Asstt. Superintendent of Post Offices,
Jalgaon Sub-Division,
At P.O. Jalgaon - 425 001.
3. Post Master General
Aurangabad Division,
At P.O. Aurangabad - 431 002.
4. The Sub Regional Employment Exchange,
Employment Officer At
P.O. Jalgaon - 425 001.
5. Shri Rajesh Ramdas Baviskar,
At Nipane BO
Via: Kasoda SO
Dist: Jalgaon - 425 110. ...Respondents.
(By Advocate S/Shri S.S.Karkera for
Shri P.M.Pradhan and Shri V.S.Masurkar)

: O R D E R (ORAL) :

By S.R.Adige, Vice-Chairman (A).

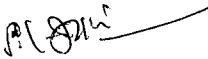
Heard both sides.

2. With the agreement of both sides, this OA is being disposed of with a direction to Respondents that when selections of Extra Departmental Branch Post Master (EDBPM), Nipane Branch Offices or surrounding areas are next being held by Respondents, and if applicant applies for the same, Respondents should consider applicant's candidature along with the claims of other

2.

candidates, as and when vacancy arises in accordance with the Rules and Instructions on the subject.

3. The OA is disposed of accordingly. No costs.


(S.L.JAIN)
MEMBER (J)


(S.R. ADIGE)
VICE-CHAIRMAN (A)

B.